

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(5)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/09/2017 AT 10.30 AM

PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :

PETITION NUMBER : TCP/10/2016

NAME OF THE PETITIONER(S) : R. Krishnamurthy

NAME OF THE RESPONDENT(S) : M/s Samuthralakshmi Spinners (P) Ltd. & 4 others

UNDER SECTION : 397/398

S.No.	Name (in Capital)	Represented by	Signature
1)	S.V. PRAVIN RATHINAM	COUNSEL FOR R1, R2 & R4	S.V. Pravin R
4)	Sai Vihari for Cibi Vishnu	Counsel for R2	Sai Vil

ORDER

Counsel representing both the counsel are present and submitted that the matter has been settled between the parties. Both the counsel prayed time for filing the joint memo of compromise. Time extended at their request. Put up on 13.09.2017 at 10.30 A.M.

Member (Judicial)

bc